

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 2796
TO BE ANSWERED ON 06-08-2015

RSETIs

**2796. SHRI SUMEDHANAND SARSWATI:
SHRIMATI SANTOSH AHLAWAT:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has proposed to set up one Rural Self Employment Training Institute (RSETI) in each district of the country, which aims to create self employment opportunities among the rural poor including women;
- (b) if so, the details thereof;
- (c) whether the Government has also proposed to provide one time infrastructure support of one crore besides reimbursing the cost of training to rural poor candidates;
- (d) if so, the details thereof, State-wise; and
- (e) the number of persons trained and number of persons out of them settled in self employment and wage employment under RSETIs during each of the last three years and the current year, State-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) & (b): The Government has proposed to set up one Rural Self Employment Training Institute (RSETI) in each district of the country, which aims to create self employment opportunities among the rural poor including women. The State-wise details of the districts in which RSETIs have been established, is as at Annexure – I.

(c) & (d): The Government also provides one time infrastructure support of one crore besides reimbursing the cost of training to rural poor candidates. The State-wise details of the infrastructure support provided and the reimbursement of training costs made during the financial year 2014-15 is as at Annexure – II.

(e): The number of persons trained and number of persons out of them settled in self employment and wage employment under RSETIs during each of the last three years and the current year, State-wise is as at Annexure – III.

Annexure-I referred to in para (a) & (b) of reply to LS USQ No. 2796 for reply on 6th August, 2015.

STATE-WISE LIST OF DISTRICTS WHERE RSETIs HAVE BEEN ESTABLISHED

S.N.	State	No. of Districts	Name of the Districts
01	Andhra Pradesh	11	Chittoor, East Godavari, Guntur, Kadapa (YSR), Krishna, Kurnool, Nellore, Srikakulam, Vishakhapatnam, Vizianagaram and West Godavari.
02	Arunachal Pradesh	01	Papum Pare.
03	Assam	19	Baksa, Barpeta, Bongaigaon, Cachar, Chirang, Darrang, Dhubri, Dibrugarh, Goalpara, Jorhat, Kamrup Metropolitan, Kokrajhar, Lakhimpur, Morigaon, Nalbari, North Cachar Hills (Dima Hasao), Sonitpur, Tinsukia and Udalguri.
04	Bihar	38	Araria, Arwal, Aurangabad, Banka, Begusarai, Bhagalpur, Bhojpur, Buxar, Darbhanga, East Champaran, Gaya, Gopalganj, Jamui, Jehanabad, Khagaria, Kishanganj, Kaimur, Katihar, Lakhisarai, Madhubani, Monghyr/Munger, Madhepura, Muzaffarpur, Nalanda, Nawada, Patna, Purnia, Rohtas, Saharsa, Samastipur, Sheohar, Sheikhpura, Saran, Sitamarhi, Supaul, Siwan, Vaishali and West Champaran.
05	Chhattisgarh	18	Bastar/Jagdalpur, Bijapur, Bilaspur, Dhamtari, Durg, Janjgir-Champa, Jashpur, Kabirdham (Kawardha), Korba, Korla, Mahasamund, Narayanpur, North Bastar (Kanker), Raigarh, Raipur, Rajnandgaon, South Bastar (Dantewada) and Surguja.
06	Gujarat	28	Ahmedabad, Amreli, Anand-Borsad, Banaskantha, Bharuch, Bhavnagar, Dahod, Dangs, Gandhinagar, Jamnagar, Junagarh, Kutch (Bhuj), Kheda, Mehsana, Narmada, Navsari, Patan, Panchmahal-Godhra, Porbandar, Rajkot, Sabarkantha, Surendranagar, Surat, Tapi, Vadodara (Baroda), Valsad (Bulsar), Mahisagar and Chhoudepur.
07	Haryana	20	Ambala, Bhiwani, Faridabad, Fatehabad, Hissar, Jhajjar, Jind, Karnal, Kaithal, Kurukshetra, Mahendergarh/ Narnaul, Mewat, Panchkula, Panipat, Rewari, Rohtak, Sirsa, Sonapat, Yamuna Nagar and Palwal.
08	Himachal Pradesh	10	Bilaspur, Chamba, Hamirpur, Kangra, Kulu, Mandi, Shimla, Sirmour, Solan, and Una
09	Jammu & Kashmir	22	Anantnag, Badgam, Bandipora, Baramulla, Doda, Ganderbal, Jammu, Kargil, Kathua, Kishtwar, Kulgam, Kupwara, Poonch, Pulwama, Rajouri, Ramban, Reasi, Srinagar, Samba, Shopian, Udhampur and Ladakh (Leh).
10	Jharkhand	24	Bokaro, Chatra, Deoghar, Dhanbad, Dumka, East Singhbhum, Garhwa, Giridih, Godda, Gumla, Hazaribagh, Jamtara, Khunti, Koderma, Latehar, Lohardaga, Pakur, Palamu/ Daltonganj, Ramgarh, Ranchi, Sahibganj, Saraikela-Kharsawan, Simdega and West Singhbhum.
11	Karnataka	23	Bidar, Belgaum, Bagalkot, Bellary, Chamarajnagar, Chikmagalur, Davangere, Gadag, Gulbarga, Hassan, Haveri, Kodagu, Kolar, Koppal, Mandya, Raichur, Shimoga, Tumkur, Udupi, Uttara Kannada / Kumta, Ramanagara, Chikballapur and Yadgir.

Annexure-I referred to in para (a) & (b) of reply to LS USQ No. 2796 for reply on 6th August, 2015.

STATE-WISE LIST OF DISTRICTS WHERE RSETIs HAVE BEEN ESTABLISHED

S.N.	State	No. of Districts	Name of the Districts
12	Kerala	13	Alappuzha, Ernakulam, Idukki, Kollam, Kasargod, Kottayam, Kozhikode, Malappuram, Palakkad, Pathanamthitta, Thrissur, Thiruvananthapuram and Wayanad
13	Madhya Pradesh	50	Alirajpur, Anuppur, Ashok Nagar, Balaghat, Barwani, Betul, Bhind, Bhopal, Burhanpur, Chhatarpur, Chhindwara, Damoh, Datia, Dewas, Dhar, Dindori, Guna, Gwalior, Harda, Hoshangabad, Indore, Jabalpur, Jhabua, Katni, Khandwa (East Nimar), Khargone (West Nimar), Mandla, Mandsaur, Morena, Narsinghpur, Neemuch, Panna, Rewa, Rajgarh, Ratlam, Raisen, Sagar, Satna, Sehore, Seoni, Shahdol, Shajapur, Sheopur, Shivpuri, Sidhi, Singrauli, Tikamgarh, Ujjain, Umaria and Vidisha.
14	Maharashtra	33	Akola, Ahmednagar, Amravati, Aurangabad, Bhandara, Beed, Buldhana, Chandrapur, Dhule, Gadchiroli, Gondia, Hingoli, Jalgaon, Jalna, Kolhapur, Latur, Nandurbar, Nanded, Nagpur, Nasik, Osmanabad, Parbhani, Pune, Raigad, Ratnagiri, Sindhudurg, Sangli, Solapur, Satara, Thane, Wardha, Washim and Yavatmal
15	Meghalaya	04	RiBhoi, West Garo Hills, East Garo Hills and West Khasi Hills.
16	Mizoram	02	<u>Lunglei</u> and <u>Aizawl</u>
17	Nagaland	01	Peren
18	Odisha	29	Angul, Boudh (Bauda), Bhadrak, Bolangir (Balangir), Bargarh (Baragarh), Baleswar (Balasore), Cuttack, Debagarh (Deogarh), Dhenkanal, Ganjam, Gajapati, Jharsuguda, Jajpur, Jagatsinghpur, Kendujhar (Keonjhar), Kalahandi, Kandhamal, Koraput, Kendrapara, Malkangiri, Mayurbhanj/ Baripada, Nabarangpur, Nuapada, Nayagarh, Puri, Rayagada, Sambalpur, Subarnapur (Sonepur) and Sundargarh (Sundergarh)
19	Punjab	16	Amritsar, Barnala, Bhatinda, Faridkot, Fatehgarh Sahib, Ferozepur, Hoshiarpur, Kapurthala, Ludhiana, Mansa, Moga, Mukatsar, Patiala, Rupnagar, Sangrur and SAS Nagar (Mohali)
20	Rajasthan	33	Ajmer, Bikaner, Barmer, Banswara, Bharatpur, Baran, Bundi, Bhilwara, Churu, Chittorgarh, Dausa, Dholpur, Dungarpur, Sri Ganganagar, Hanumangarh, Jhunjhunu, Jalore, Jodhpur, Jaipur, Jaisalmer, Jhalawar /Jhalara Patan, Karauli, Kota, Nagaur, Pali, Jaitaran, Pratapgarh, Rajsamand, Sikar, Sawai Madhopur, Sirohi, Tonk and Udaipur.
21	Sikkim	01	East Sikkim
22	Telengana	01	Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak, Nalgonda, Nizamabad, Rangareddy and Warangal.

Annexure-I referred to in para (a) & (b) of reply to LS USQ No. 2796 for reply on 6th August, 2015.

STATE-WISE LIST OF DISTRICTS WHERE RSETIs HAVE BEEN ESTABLISHED

S.N.	State	No. of Districts	Name of the Districts
23	Tamil Nadu	30	Ariyalur, Coimbatore, Cuddalore, Dharmapuri, Dindigul, Erode, Kanchipuram, Kanyakumari, Karur, Krishnagiri, Nagapattinam, Namakkal, Nilgiris, Perambalur, Pudukkottai, Ramanathapuram, Salem, Sivagangai, Tanjavur, Theni, Thoothukudi/ Tuticorin, Thiruchirappalli, Tirunelveli, Thirupur, Thiruvallur, Thiruvannamalai, Thiruvavarur, Vellore, Viluppuram and Virudhunagar.
24	Tripura	04	Dhalai, Kumarghat, South Tripura and Sepahijala.
25	Uttar Pradesh	69	Aligarh, Allahabad, Ambedkar Nagar, Amethi, Auraiya, Azamgarh, Baghpat, Bahraich, Ballia, Balrampur, Banda, Barabanki, Bareilly, Basti, Bijnor, Budaun, Bulandshahr, Chandauli, Chitrakoot, Deoria, Etah, Etawah, Faizabad, Farukhabad, Fatehpur, Ferozabad, Gautam Buddha Nagar, Ghazipur, Gonda, Gorakhpur, Hamirpur, Hardoi, Hathras, Jalaun, Jaunpur, Jyotiba Phule Nagar, Kannauj, Ramabai Nagar / Kanpur Dehat, Kanpur Nagar, Kaushambi, Kushi Nagar (Padrauna), Lakhimpur Kheri, Lalitpur, Lucknow, Maharajganj, Mahoba, Mainpuri, Mathura, Mau, Meerut, Mirzapur, Moradabad, Muzaffar Nagar, Pilibhit, Pratapgarh, Raebareilly, Rampur, Saharanpur, Sant Kabir Nagar, Sant Ravidas Nagar (Bhadohi), Shahjahanpur, Shravasti, Siddharth Nagar, Sitapur, Sonbhadra, Sultanpur, Unnao, Varanasi and Kanshi Ram Nagar.
26	Uttarakhand	13	Almora, Bageshwar, Chamoli/ Gopeshwar, Champawat, Dehradun, Haridwar, Nainital, Pauri Garhwal (UttarKanshi), Pithoragarh, Rudrapur, Tehri Garhwal, Udham Singh Nagar/ Pant Nagar and Uttarkashi.
27	West Bengal	18	Birbhum, Bankura, Bardhaman, Darjeeling, Dakshin Dinajpur, Hooghly, Howrah, Jalpaiguri, Cooch Behar, Malda, East Midnapore, West Midnapore, Murshidabad, Nadia, North 24 Parganas, South 24 Parganas, Purulia and Uttar Dinajpur.
28	Andaman and Nicobar	01	North & Middle Andaman Distt
29	Dadra and Nagar Haveli	01	Dadra and Nagar Haveli (Silvassa)
30	Lakshadweep	01	Lakshadweep
31	Puducherry	01	Puducherry

Annexure-II referred to in para (c) & (d) of reply to LS USQ No. 2796 for reply on 6th August, 2015.

STATEMENT SHOWING FUNDS RELEASED TO RSETIs AND THE REIMBURSEMENT OF TRAINING COSTS MADE DURING THE FINANCIAL YEAR 2014-15 (STATE-WISE).

(`in lakh)

S. N	STATES/UTS	INFRASTRUCTURE FUND RELEASED	REIMBURSEMNT OF TRAINING COSTS
1	Andhra Pradesh	0.00	103.66
2	Arunachal Pradesh	0.00	0.00
3	Assam	0.00	103.51
4	Bihar	50.00	78.94
5	Chhattisgarh	50.00	151.50
6	Dadra & Nagar Haveli	0.00	0.00
7	Gujarat	100.00	62.31
8	Himachal Pradesh	0.00	45.74
9	Haryana	0.00	110.96
10	Jammu and Kashmir	0.00	0.00
11	Jharkhand	0.00	161.57
12	Karnataka	122.14	127.47
13	Kerala	0.00	109.28
14	Lakshadweep	0.00	0.00
15	Madhya Pradesh	440.00	131.13
16	Maharashtra	150.00	200.46
17	Manipur	0.00	0.00
18	Meghalaya	0.00	0.00
19	Mizoram	0.00	0.00
20	Nagaland	0.00	9.37
21	Orissa	100.00	61.44
22	Puducherry	0.00	0.00
23	Punjab	50.00	98.08
24	Rajasthan	150.00	0.00
25	Sikkim	0.00	0.00
26	Tamil Nadu	0.00	58.92
27	Telangana	0.00	46.93
28	Tripura	0.00	17.57
29	Uttarakhand	0.00	25.51
30	Uttar Pradesh	50.00	2.73
31	West Bengal	0.00	57.52
	TOTAL	1,262.14	1,764.60

Annexure-III referred to in para (e) of reply to LS USQ No. 2796 for reply on 6th August, 2015.

SATE-WISE STATEMENT SHOWING TOTAL CANDIDATES TRAINED by RSETIs AND CANDIDATES SETTLED BY SELF EMPLOYMENT AND WAGE EMPLOYMENT DURING THE CURRENT YEAR AND PRECEDING THREE YEARS

Sl. No.	State/U.T.	2012-13			2013-14			2014-15			2015-16 **		
		Total Trained	Settled with employment		Total Trained	Settled with Employment		Total Trained	Settled with Employment		Total Trained	Settled with Employment	
			Self	Wage		Self	Wage		Self	Wage		Self	Wage
1	Andhra Pradesh	23374	17947	390	21786	12905	2568	13509	7064	1631	1958	905	149
2	Arunachal Pradesh	0	0	0	174	3	0	160	4	11	51	0	0
3	Assam	5142	4029	183	9852	4852	516	11704	4150	248	2720	531	80
4	Bihar	19214	11689	701	22679	12825	1055	24405	13404	659	5196	2248	171
5	Chhattisgarh	5510	3669	33	8357	3489	2376	9961	4527	1381	1834	929	147
6	Goa	53	200	0	54	45	0	0	17	0	0	0	0
7	Gujarat	31002	19204	605	21554	12016	1479	18754	9734	460	3797	2274	29
8	Haryana	8934	6058	295	9171	5520	699	11835	5078	486	2741	1601	70
9	Himachal Pradesh	5572	2626	111	4881	2844	627	5112	3229	267	1097	1038	48
10	Jammu & Kashmir	4103	1925	47	7023	2808	1112	9087	4326	1530	2113	950	225
11	Jharkhand	9431	5473	121	12598	5392	462	15978	7536	474	4288	1481	72
12	Karnataka	40431	33342	105	27838	21107	2348	31096	16397	1830	9345	3072	100
13	Kerala	11422	7629	142	12298	7971	1587	12370	7254	964	2088	1113	128
14	Madhya Pradesh	21777	11624	267	24389	16063	2201	27726	15340	2541	5611	3038	275
15	Maharashtra	11499	6913	223	14289	6415	1088	19318	8086	1321	4330	1441	107
16	Manipur	0	0	0	268	21	38	310	4	0	80	1	0
17	Meghalaya	558	67	0	790	72	3	928	337	3	94	12	31
18	Mizoram	58	13	0	100	15	12	278	3	0	154	0	0

contd.../-

Annexure-III referred to in para (e) of reply to LS USQ No. 2796 for reply on 6th August, 2015.

SATE-WISE STATEMENT SHOWING TOTAL CANDIDATES TRAINED by RSETIs AND CANDIDATES SETTLED BY SELF EMPLOYMENT AND WAGE EMPLOYMENT DURING THE CURRENT YEAR AND PRECEDING THREE YEARS

Sl. No.	State/U.T.	2012-13			2013-14			2014-15			2015-16 **		
		Total Trained	Settled with employment		Total Trained	Settled with employment		Total Trained	Settled with employment		Total Trained	Settled with employment	
			Self	Wage		Self	Wage		Self	Wage		Self	Wage
19	Nagaland	232	155	0	282	55	0	235	64	1	51	7	0
20	Odisha	16955	10655	137	18251	8528	1548	21823	10267	1706	4214	3279	353
21	Punjab	7543	5263	433	9401	5063	383	9812	4259	356	2578	928	35
22	Rajasthan	36183	22904	385	26003	17445	2879	29275	15266	3933	6918	2096	456
23	Sikkim	96	0	0	522	89	0	380	343	1	85	153	3
24	Tamil Nadu	15735	7498	176	20412	10248	3427	22949	10353	2432	4338	2504	703
25	Telangana	0	0	0	0	0	0	7068	4017	368	1043	433	40
26	Tripura	1851	1510	13	2395	1468	153	3455	1322	114	555	384	9
27	Andaman & Nicobar	217	267	0	222	167	0	385	134	0	0	245	0
28	Dadra & Nagar Haveli	342	32	0	565	241	41	452	266	23	36	15	0
29	Lakshadweep	52	0	0	202	0	0	102	13	0	31	0	0
30	Puducherry	0	470	17	589	323	72	615	241	53	193	23	2
31	Uttar Pradesh	41742	27948	753	44762	24617	4630	52185	26689	4428	10428	5058	570
32	Uttarakhand	5650	2821	113	5722	4894	423	7112	3664	230	1692	952	36
33	West Bengal	12612	12121	244	12719	9561	525	15517	9372	83	2360	2319	23
Total		337290	224052	5495	340148	197062	32252	383896	192760	27534	82019	39030	3862

** upto 30.06.2015.

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